

अधिक धन विनियोजन का आग्रह किया जाता रहेगा। दूसरी ओर कोर सैक्टर के इन गर्भ-भागों की खुराक के लिए अत्यधिक आयात होता रहेगा। इस प्रकार यह दुष्चक्र बराबर जारी रहेगा। राष्ट्र को इससे त्राण मिलना चाहिए।

इस लिए मैं आग्रह करता हूँ कि अगले सप्ताह के कार्यक्रम में इस विषय पर चर्चा को सम्मिलित किया जाए।

MR. CHAIRMAN: Shrimati Pramila Dandavate....She is absent.

SHRI BHISHMA NARAIN SINGH: I am extremely grateful to the hon. Members for the valuable suggestions they have made. I will go through the record and if I think proper, I will bring them to notice of the Business Advisory Committee.

DR. SUBRAMNIAM SWAMY: What about the slums? You are the Minister-in-charge.

SHRI BHISHMA NARAIN SINGH: That will also be brought to the notice of the BAC.

DR. SUBRAMANIAM SWAMY: You are the Minister-in-charge.

SHRI BHISHMA NARAIN SINGH: I will look into it.

15.44 hrs.

LIMESTONE AND DOLOMITE MINES LABOUR WELFARE FUND (AMENDMENT BILL)\*

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR. (SHRI BHAGWAT JHA AZAD): I beg to move for leave to introduce a Bill to amend the Limestone and Dolomite Mines Labour Welfare Fund Act, 1972.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to amend the Limestone and Dolomite Mines Labour Welfare Fund Act, 1972."

*The motion was adopted.*

SHRI BHAGWAT JHA AZAD: I introduce † the Bill.

MR. CHAIRMAN: Now we take up the Private Member's Business.

SHRI EDUARDO FALEIRO (Mormugao): On a point of clarification Sir. It is a very settled practice in this House that private members' time is never reduced.....

MR. CHAIRMAN: On that issue I have already given the ruling that to the extent Private Members' time is reduced, the sitting of the House will be extended.

Now, Shri Sawant.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS THIRTY SIXTH REPORT

SHRI T. M. SAWANT (Osmanabad): I beg to move:

"That this House do agree with the Thirty-sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 3rd March, 1982."

MR. CHAIRMAN: The question is:

"That this House do agree with the Thirty-sixth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 3rd March, 1982."

*The motions was adopted.*

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†I Introduced with recommendation of the President.